Policy to protect industries in naxal affected States

- 979. MISS MABEL REBELLO: Will the Minister of HOME AFFAIRS be pleased to state:
- (a) whether Government proposes to formulate a central policy to protect industries, mining units, Special Economic Zones in private sector in Jharkhand, Orissa etc. located in the naxal affected areas;
 - (b) if so, the details thereof; and
- (c) the time-frame within which the above policy would be put into practice to ensure proper security of the units and its staff?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI SHRIPRAKASH JAISWAL): (a) and (b) No, Sir. No such proposal is under consideration of the Government.

(c) Does not arise.

Attack on North Indians in Mumbai

980. SHRI JAI PRAKASH NARAYAN SINGH: SHRI DHARAM PAL SABHARWAL:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether Government is aware that many North Indians have been attacked and intimidated and their properties damaged in Mumbai by particular groups of people;
 - (b) if so, the details in this regard and estimated loss of damage of property so far;
- (c) whether Government has consulted the Advocate General on the legality of action taken against those responsible for damaging properties; and
- (d) if so, the details in this regard and action proposed to be taken against the guilty?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI SHRIPRAKASH JAISWAL): (a) and (b) Yes Sir. As reported by the Govt. of Maharashtra, between 3rd February, 2008 to 11th October, 2008, 18 IPC cases have been registered against the activists of Maharashtra Navnirman Sena (MNS) for alleged attack on North Indians. Estimated loss on account of damage to property is Rs. 3,08,400.

- (c) The State Police administration has sought opinion of the Law and Judiciary Department of the State Government wherever required.
- (d) From 3rd February, 2008 to 11th October, 2008, 106 accused were arrested in 18 IPC cases and about 5006 activities has been arrested under various sections of law as a preventive measure. Further measures will be undertaken against such elements wherever necessary.